#### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 311 OF 2017

## Dated: 4<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Limited Vs. Central Electricity Regulatory & Ors.	Со	mmission	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shounya Malhotra	
Counsel for the Respondent(s)	:	Mr. G. Umapathy Ms. R. Mekhala Mr. Aditya Singh a/w Mr. Anurag Naik (Rep.)	for R-2

# <u>ORDER</u>

Learned counsel for respondent No.2 seeks four weeks more time to file reply. He may take steps to file the same on or before 03.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 03.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk